

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 7950 OF 2002

P.G.INST.OF MEDICAL EDUCATION & RESEARCH

Appellant (s)

VERSUS

JASPAL SINGH & ORS.

Respondent(s)

(With office report)

Date: 28/04/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE R.M. LODHA

For Appellant(s) Mr. Harshvardhan Jha, Adv.for
M/S K.L. Mehta & Co.

For Respondent(s) Mr. A.P. Mohanty,Adv. (NP)

UPON hearing counsel the Court made the following
ORDER

Mr. Harshvardhan Jha, learned counsel appearing on
behalf of the appellant commenced his arguments at 2.40 p.m.
and was on his legs till 3.00 p.m. when the Court rose for the
day. leaving the matter part heard.

[Usha Bhardwaj]
Court Master

[Vijay Dhawan]
Court Master